

ORISSA ORDINANCE No. 13 OF 1974

THE UTKAL UNIVERSITY (TAKING OVER OF MANAGEMENT) (AMENDMENT) ORDINANCE, 1974

[Promulgated by the Governor of Orissa on the 28th November 1974, published in an extraordinary issue of the Orissa Gazette, dated the 2nd December 1974]

**AN
ORDINANCE**

**TO AMEND THE UTKAL UNIVERSITY (TAKING OVER OF MANAGEMENT)
ORDINANCE, 1974**

WHEREAS the Legislature of the State of Orissa is not in session;

AND WHEREAS the Governor of Orissa is satisfied that circumstances exist which render it necessary for him to take immediate action to amend the Utkal University (Taking Over of Management) Ordinance, 1974, in the manner hereinafter appearing ;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Orissa is pleased to make and promulgate the following Ordinance in the Twenty-fifth Year of the Republic of India :—

Short title

1. This Ordinance may be called the Utkal University (Taking Over of Management) (Amendment) Ordinance, 1974.

Amendment
of section 4,
Orissa
Ordinance
No. 7 of
1974.

2. In section 4 of the Utkal University (Taking Over of Management) Ordinance, 1974, in sub-section (1), after clause (d), the following new clause shall be inserted, namely :—

Orissa
Ordinance
No. 7 of
1974.

“(e) for the purposes of signing the Diplomas granted by the University the Administrator shall be designated as the Vice-Chancellor.”

AKBARALI KHAN

Dated the 28th November 1974

Governor of Orissa